#### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **Appeal No. 07 of 2016**

Dated: 10th A	<u> August, 2017</u>
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## In the matter of:

Godawari Power & Ispat Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Load Despatch Centre & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s)

#### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 11-10-2017.

**PPS/Court Master** 

San.